Title: Need to introduce a bill in Parliament to categorise Scheduled Castes in Andhra Pradesh as per the recommendations of Justice Usha Mehra Commission.

DR. MANDA JAGANNATH (NAGARKURNOOL): Justice Usha Mehra, a retired judge was appointed to go into the all matters regarding the categorization of Scheduled Castes into ABCD groups in Andhra Pradesh by Government of India.

Justice Usha Mehra Commission was appointed only in respect of Andhra Pradesh which had submitted the report to Government of India two years back recommending to categorise Scheduled Castes in Andhra Pradesh into ABCD groups.

I have been raising the issue of categorization of Scheduled Castes in Andhra Pradesh into ABCD groups in the Parliament several times. But there has been no concrete response from Government in this regard. I request the Government of India to take necessary steps to introduce a Bill in the Parliament to categorise Scheduled Castes in Andhra Pradesh by amending Article 341 of the Constitution as suggested by Justice Usha Mehra Commission.